Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 106 of 2013

Dated : 30th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. ....Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 29.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on ***29.07.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs